

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI  
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION  
**RAJYA SABHA**

**UNSTARRED QUESTION NO. 900**

ANSWERED ON 28.07.2025

**CONSTITUTION OF BARAK BOARD AND OTHER RIVER BOARDS IN THE NORTH EAST**

900. MS. SUSHMITA DEV

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether Government has received any proposal from Governments of various North Eastern States regarding the constitution of a Barak Board and other River Boards on the lines of the Brahmaputra Board, if so, the details thereof;
- (b) whether Government has provided any financial, technical, or institutional support for development, and river basin management projects in the Barak Valley region, if so, the details thereof; and
- (c) steps taken by Government to ensure equitable water resource planning and disaster mitigation in the various river basins of Northeast, in view of its distinct hydrological challenges compared to the Brahmaputra basin?

**ANSWER**

**THE MINISTER OF STATE FOR JAL SHAKTI**

(SHRI RAJ BHUSHAN CHOUDHARY)

(a) Sir, no such proposal has been received from the Governments of the various North Eastern States regarding the constitution of a Barak Board or other River Boards on the lines of the Brahmaputra Board.

(b) & (c) The Brahmaputra Board was established by the Government of India under the Brahmaputra Board Act, 1980 (46 of 1980), with the mandate of planning and integrated implementation of measures for flood control and bank erosion in the Brahmaputra Valley and related matters. As per the Act, the Board's jurisdiction includes both the Brahmaputra and Barak Valleys, covering all North Eastern States and parts of West Bengal falling within the Brahmaputra Basin. Accordingly, the Barak River and its tributaries are an integral part of the Board's area of responsibility. It ensures coordinated development to ensure region-specific water resource planning through inter-agency participation involving CWC, IMD, GSI, IWAI, and Water Resources Departments of NE States etc.

Brahmaputra Board as per its statutory mandate undertakes surveys and investigations and prepares Master Plans for flood management, erosion control, and drainage improvement. These plans also address the optimal use of water resources for irrigation, hydropower, navigation, and other purposes. The

Brahmaputra Board has already prepared comprehensive master plans for the Barak Basin and its sub-basin rivers and also implemented schemes in the Barak region, details of which are enclosed at **Annexure**.

Further, the flood management & anti-erosion schemes are planned, investigated and implemented by the State Governments with their own resources as per priority within the State. The Union Government supplements the efforts of the States by way of technical guidance and promotional financial assistance for flood management in critical areas. To strengthen the structural measures of flood management, Union Government had implemented Flood Management Programme (FMP) during XI & XII Plans for providing central assistance to States for works related to flood control, anti-erosion, drainage development, anti-sea erosion, etc. which subsequently continued as a component of "Flood Management and Border Areas Programme" (FMBAP) for the period from 2017-18 to 2020-21 and was further extended up to 2026 with limited outlay. The central assistance released to North Eastern States under FMBAP Scheme upto March, 2025 is Rs. 2407.50 Crore under FMP Component of FMBAP since XII<sup>th</sup> Five-Year Plan. The flood management projects of Barak Basin funded under FMBAP Scheme of Ministry of Jal Shakti are also enclosed at **Annexure**.

For non-structural measures, Central Water Commission (CWC) is the nodal Organisation entrusted with the task of flood forecasting & early flood warnings in the country. Presently, CWC issues flood forecasts at 51 forecasting stations in Brahmaputra and Barak River basin in North Eastern States (45 in Brahmaputra and 6 in Barak basin).

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**ANNEXURE**

**ANNEXURE REFERRED TO IN REPLY TO IN PART (b) & (c) OF UNSTARRED QUESTION NO. 900 TO BE ANSWERED IN RAJYA SABHA ON 28.07.2025 REGARDING “CONSTITUTION OF BARAK BOARD AND OTHER RIVER BOARDS IN THE NORTH EAST”.**

**(a) Master Plans pertaining to Barak Basin prepared by Brahmaputra Board**

<b>Sl. No.</b>	<b>Master Plan</b>
1	Barak (Main Stem)
2	Manu
3	Burima
4	Juri
5	Dhalai
6	Khowai
7	Dhaleshwari
8	Haora
9	Simsang

**(b) List of Schemes / DPRs related to Barak Basin completed by Brahmaputra Board**

<b>Sl. No.</b>	<b>Name of Schemes/DPRs</b>	<b>Remarks</b>
1	Harang Drainage Development Scheme	Completed and handed over to the State Government of Assam
2	Tipaimukh Multipurpose Project (on Barak River)	DPR prepared and handed over to NEEPCO
3	Bhairabi Multipurpose Project	DPR prepared and handed over to Government of Mizoram

**(c) Flood management projects of Barak Basin funded under FMBAP Scheme of Ministry of Jal Shakti:**

<b>Name of State</b>	<b>No. of Projects</b>	<b>Estimated Cost (in Cr.)</b>	<b>Central Assistance released (in Cr.)</b>	<b>Area Benefited (in Ha)</b>	<b>Population Benefited</b>
Assam	7	58.43	36.17	10448 Ha	2,93,000
Manipur	1	4.93	3.85	400 Ha	2000
Tripura	11	26.57	20.91	2535 Ha	88,480

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